

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
	<u>16.4.98</u>	<p>As per order dated 16.4.98 passed in OA 539/93, Registry to move the Principal Bench for referring the matter to Full Bench along with similar cases.</p> <p style="text-align: right;">15-4-98 Vice-Chairman Member (i)</p>	<p>For hearing adp to 16.4.98</p> <p style="text-align: right;">Bd</p>
<u>11/3/02</u>		<p>As per order dated 11.3.02 passed in OA. 200/94, the OA. is allowed. No cost.</p> <p>Set a copy of order dated 11.3.2002 passed in OA. 200/94 be kept on record.</p> <p style="text-align: right;">M. H. Member (A)</p> <p style="text-align: right;">J. C. Member (i)</p>	<p>Free copy of common order passed in OA. 200/94 given to the both CRINEL.</p> <p style="text-align: right;">F. A. P. 14/3</p> <p style="text-align: right;">S. O</p>